GOVERNMENT OF ASSAM ASSAM STATE DISASTER MANAGEMENT AUTHORITY ANCILLARY BLOCK, JANATA BHAWAN, DISPUR, GUWAHATI-781006 Phone: 0361-2237221 (O): E-mail: asdmaghy@gmail.com

ORDER

No. ASDMA 24/2020/Part-1/73

Dated 23rd June, 2020.

It has been reported to me by District Magistrate. Kamrup Metropolitan that there is large scale spread of COVID 19 affected cases among the general public of certain areas of Guwahati City which has posed as a major threat to public health, hygiene and safety of the general population;

I, therefore, in my capacity as the Chairman of the State Executive Committee of Assam State Disaster Management Authority, in exercise of the powers, conferred under Section 22(2)(h) of the Disaster Management Act, 2005, do hereby issue directives to Commissioner of Police, City and District Magistrate. Kamrup Metropolitan District to enforce total lockdown in the areas given below. This order shall come into force with effect from 9 PM (2100 hrs) of 23rd June 2020 and shall remain in force until further orders.

SI. No	Ward No	Areas covered
1,	Ward No.2 of Guwahati Municipal Corporation	Ferry Ghat Colony No. 3, 4, 5, & 6; New Railway Colony, Institute Colony, Triangular Colony; LOCO Colony; B.B.C Colony; Part of Sadilapur, Garpandu, Jaymati Nagar.
2	Ward No. 3	Rest Camp Colony, Water Works Railway Colony, Templi Ghat Colony, Maligaon Baripara area, Garpandu area, Adabari, Adabari Riy Colony, Green Park Colony, Anandanagar, Maligaon area
3.	Ward no. 4	Kamakhya Temple, Kamakhya Colony Area, Pandu Nath Basti and Kalipur Area and rest of Maligaon Area.
4	Ward no. 5	Maligaon Riy Colony (East and West); Gotanagar Riy Colony (West, Central and East), Gosala Riy Colony, Durgasarobar and Santipur, Bhutnath
5.	Ward no. 6	Dhirenpara, Ganeshpara, Manpara, Datalpara, Kotahbari, Gorchuk and Jyotikuchi (Part)
6	Ward no. 7	Gotanagar (Part), Gotanagar NC, Maligaon NC, Fatasil Ni Durgasarobar, Fatasil, Ohirenpara Hill Side
7.	Ward no. 8	Kumarpara, Machkhowa, Athgaon (Part), Bharalumukh
8	Ward No.9	Chatribari, Krishna Nagar, Tokobari, Fancybazar, Athgaor (Part)
9:	Ward No. 10 (Part)	Panbazar, Fancybazar (Part): Solapara
10.	Ward No.15	Bishnupur, Natunbasti, Birnalanagar, Mahendra Nagar, Sankarpur, Fatasil (Part)
11	Ward No. 16	Bhaskar Nagar, Barsapara, Dhirenpara(Part), Anandanag Rongpathar

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Prohibited Activities

- 1. Movement of individuals shall remain strictly prohibited in the specified areas.
- All Government Offices, Offices of Autonomous/Subordinate Offices and Private Offices shall remain closed;
- All business/commercial establishments, shops and trade activities shall remain closed;
- 4. All Industrial establishments shall remain closed.
- 5. All public transport services shall remain suspended:
- 6. Movement of all Private vehicles is banned;
- All hospitality services shall remain suspended;
- 8. All educational, research, training, coaching institutions shall remain closed:
- All places of worship shall remain closed for public. No religious congregation will be permitted without any exception;
- All social/political/sports/entertainment/academic/cultural/religious functions, gathering shall be barred;
- 11. Not more than 20 persons will be permitted in case of funerals:
- 12. Spitting in public places is banned and will be punishable with fine, as may be prescribed by the local authority in accordance with its laws, rules or regulations.
- Consumption and sale of liquor, paan, gutka, tobacco etc.in public places are prohibited.

Exceptions

- a) Defence, Central and State Police forces. Establishment of the District Magistrate, Home Guards, Civil Defence, Fire & Emergency Services, Disaster Management, Treasury, Public Utilities (including petroleum, LPG), Post Offices, NIC, Electricity, Water, Sanitation, Municipal bodies (only staff required for essential services like sanitation, water supply etc.) will be allowed to function;
- b) Hospitals and other related medical establishments including their manufacturing and distribution units both in public and private sector such as dispensaries, chemist and medical equipment shops, laboratories, clinics, nursing homes, ambulances etc will continue to remain functional. The transportation of all medical personnel, nurses, paramedical staff, other hospital support services be permitted.
- c) Shops dealing with groceries, fruits and vegetables, dairy and milk booths, animal fodder will remain open from 10 AM to 5 PM.
- d) Bank, Insurance and ATM shall operate:
- e) Print and electronic media including newspaper distribution are allowed;
- Telecommunications, internet services, broadcasting and cable services, IT and IT enabled services to continue;
- g) Delivery of essential goods including food, pharmaceuticals, medical equipment through e-Commerce is allowed;
- Petrol pumps, LPG, petroleum and gas retail and storage outlets are allowed to operate;
- i) Power generation, transmission and distribution units and services shall continue,
- j) Cold storage and warehousing services shall continue;

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k) Private security services are allowed.

Manufacturing units of essential commodities is allowed;

- m) Production units which require continuous process are allowed after obtaining required permission from DC;
- n) Transportation of essential goods, vehicles of Health, Fire, Law & Order and Emergency Services are allowed;
- o) Hotels which are accommodating quarantined persons, medical and emergency staff, air crew shall operate with skeleton service;
- Establishments used /earmarked for quarantine facilities shall operate.
- g) Government officers and employees on duty are allowed;
- r) Persons associated with supply of milk, baby food, medicines and water supply are allowed:
- s) Railway offices and persons directly linked with operation of passenger and goods trains shall be allowed to operate;
- t) Thoroughfare without stopping is allowed on
 - Jalukbari to Noonmati via Panbazar (MG Road),
- ii. Jalukbari to Khanapara (NHAI Four Lane).
- GS Road from Paltanbazar to Khanapara,
- iv. Lokhra Chariali to Paltanbazar and
- v. Panbazar to Ganeshguri via RG Baruah Road

All other activities other than specified as exempted above shall remain prohibited in the entire area until further orders;

Provision for thermal scanning, hand wash and sanitizer will be made at all entry and exit points and common areas.

Wearing of face cover is compulsory in public places, in workplaces and during transport etc.

Persons above 65 years of age, persons with co-morbidities, pregnant women, and children below the age of 10 years are advised to stay at home, except for essential and health purposes.

The Commissioner of Police / District Magistrate of Kamrup Metropolitan shall strictly enforce the above measures.

Any person violating these measures will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action under Section ISS of the IPC, and other legal provisions as applicable.

(KUMAR SANJAY KRISHNA)

Chief Secretary, Assam

Copy to - All Concerned